विज्ञानेत्रर कर्मशारियों की शिकायती की कुर करना

879. श्री जलबन्दी प्रसाद यादव : क्या संचार मंत्री यह बलाने की कृपा करेंगे कि :

- (क) क्या यह सच है कि विभागेत्तर कर्मचारियों से संबंधित मदन किशोर समिति ने सिफारिश की है कि विभागेत्तर कर्मचारियों से प्रतिदिन 5 घंटे से ज्यादा काम न लिया ज़ाये ;
- (ख) यदि हां, तो क्या यह भी सच है कि मेल पियून, लैटरबक्त पियन, रतसं आदि जैसे विभागेत्तर कर्मचारियों को प्रतिदिन पांच घंटें से अधिक समय एक काम करने के लिये बाह्य किया जाता है; और
- (ग) यदि हां, तो उसके क्या कारण हैं भीर इस संबंध में सरकार ने अब तक क्या : कार्रवाई की है ?

संचार मंत्रालय के राज्य मंत्री (श्री • राम निवास मिर्धा): (क्ष) मदन किशोर समिति की यह सिकारिश है कि किसी प्रति-रिका विभागीय एजेंट का कुल कार्यभार एक दिन में 5 मंदे की प्रविध से ज्यादा नहीं होना वाहिए परन्तु प्रतिरिक्त विभागीय वौकीदार के मामले में कार्य के मंदे एक दिन में 7½ मंदे से मिर्सक नहीं होने वाहिए।

(ख) श्रौर (ग) हालांकि श्रतिरिक्त विभागीय एजेंटों की नियुक्ति उपरोक्त मान-उंडों के तहत होती है, फिर भी ऐसे मौके हो सकते हैं जब डाक वाहनों के विलंब से चलने सादि कारणों से किसी श्रतिरिक्त विभागीय एजेंट को ड्यूटी-समय के पश्चात् रोका गया हो।

Sale of Maniti cars by allotted

880. SHRI M. BASAVARAJU: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) Whether it is a fact that Maruti Cars a&tetng sold at a premium by their oriji. tui allottees; and

(b) if so, what actio_n Government propose to take against such allottees?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD, KHAN); (a) and (b) Th© Government are aware of the matter and the same is being probed. Appropriate action will be taken wherever necessary.

Production of Bombay High crude

- 881. SHRI SURAJ PRASAD; Will the Minister of PETROLEUM b₅ pleased to state:,
- (a) whether it is a fact that a part of the Bombay High crude is feeing exported because of insufficient indigenous refinery capacity;
- (b) if so, what is the total production ol crude at the end of 1984 and the existing refinery capacity;
- (c) whether the refinery capacity is being increased; and
- (d) if sol* what are the details in this regard?

THE MINISTER OF STATE OF 'IHE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The processing of Bombay High crude in our refineries is maximised on tn_e basis of its yield pattern and product demand a¹"* only the balance is exported.

- (b) The total production of crude oil during the year 1984 was 27.94 million tonnes approximately. Th₆ refinery capacity at the beginning of the year was 37.* million tonn.es.
 - (c) Yes, Sir.
- (d) Darin* 1984-85 additional reflnery capacity of 7.75 million *vttamfa axmm*

is being commissioned, the details of which are given below:—

Million Tonnes

 MRL Madras 	2.8
2. HPCL Vizag	3.0
3. CRL Cochin	1.2
4. BPCL Bombay	0.75

7.75

Workers representatives on the Boards of Management of Government Pharmaceutical Companies

1-881-A. DR. SHANTI G. PATEL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government have taken any decision for nominating the workers representatives on the Boards of Manage ment of the different pharmaceutical com panies under public sector;
- (b) whether existing unions of the pharmaceutical undertakings have requested Government for their representation on the Boards of Management;
 - (c) if so, what are the details thereof;
- (d) whether Government have accepted their proposal; and
- (e) if not, what art the reasons there for?

THE MINISTER OF CHEMICALS; AND FERTILIZERS (SHRI VEERENDRA PATIL); (a) to (e) In accordance with the scheme evolved by the Ministry of Labour for employees participation at the Board level certain preparatory steps have been initiated by Indian Drugs and Pharmaceuticals Limited (TDPL) under this Ministry. The formal proposal from the Company is still awaited.

Previously unstarred Question No. 652, trttiferred from the 22nd March, 1915.

Taking over of National Tannery Company

tS81-B, SHRI DIPEN GHOSH: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state by when Government propose to the over National Tannery Company Limited which is under the management of the State Trading Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN); Government has no proposal to take over the National Tannery Company Limited.

Demand and production of formic acid

- +831-C. SHRI K. MOHANAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;
- (a) what is the annual internal demand for formic acid;
- (b) what is the installed capacity for the same in the country;
- (c) what is the annual production of formic acid;
- (d) whether Government have, allowed the import of formic acid; and
- (e) if so, what was the quantity of formic acid imported during the last three years; year-wise?

. THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c) The current estimated demand of Formic Acid is around 3000 TPA. As against this, in the organised sector, the installed capacity is ,3700 TPA.

Previously unstarred Question No. ,929, iransforred from the 26th March, 1985.

Previously Unstarred Question No, 971, transferred from the 26th March, 1985.